SHRI MADHU LIMAYE: He has cited the report.

एक वाक्य दिया, दो वाक्य दिया, आप क्या चाहते हैं, क्या पांच पेज का नोट बना कर दिया जाय ?

MR. SPEAKER: This is what he reads and this is what is being objected to. The Minister is denying it on behalf of the officer saying that the officer did not say that. Now what procedure should I adopt? When I said it is not a privilege, I was about to say something. Now after this denial much confusion has arisen. I think it is much better if it is sent to the Privileges Committee to examine it, instead of this controversy being allowed that he said this or he did not say this. I will ask them to examine it also in the light of the denial on behalf of the officer by the minister. If you do not accept my ruling. then the only alternative is let the Committee go into it.

SHRI K. RAGHU RAMAIAH: May I say something? (*Interruptions*) I would like to submit that there is no question, at any stage, of the Government not accepting your ruling. I would like to make it very clear. The only thing I would like to submit is this. Even now. we accept your ruling. Let this explanation be on record. If you had felt that there was no breach of privilege, the denial by the officer would not make it a matter of privilege. Nevertheless, we accept your ruling.

MR. SPEAKER: I have already expressed my opinion.

MR. SPEAKER: Now, there is some privilege motion given notice of by Prof. Madhu Dandavate. This is about some observation made by Shri Lyngdoh, a Minister of Meghalaya. I have already said that I have not treated it as a privilege matter. There is no question of any privilege involved in it. I am not going to admit it. There is no question of privilege at all.

12.41 hrs.

CONSTITUTION (THIRTY-SECOND AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE

DR. SHANKAR DAYAL SHARMA (Bhopal): I beg to move:

"That this House do further extend upto the last day of the first week of the next Budget Session (1975) the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India."

SHRI SAMAR GUHA (Contai): Sir, I want to oppose this montion for extension of time for the presentation of the Report of the Joint Committee upto the next Budget Session.

In spite of all the mischief of starting defections and of causing defections in other parties, the Government is trying to assume a pious posture as if the Government is eager to stop this ugly business of defections. If they were so eager about it, this Bill should have been put through by now.

Now, they want extension of time upto the next Budget Session, sleeping over one session. Why not they present the Report by the next session, that is, the winter session? I accuse this Government of creating defections in Gujarat, of creating defections in Karnataka, of creating defetions in U.P. and now of creating of defections in Manipur. This political seduction, ugly situation, has been created in the country. I want to know why it should be deferred to the next Budget session. Why not the first week of the next Session, the winter session? This matter should be finally decided early if the Goverunment were serious about it.

I oppose this motion. The time should not be extended upto the next Budget session. The Report must be presented by the first week of the next session, the winter session. This problem has been agitating the minds

of the people. This political seduction is going on day in and day out. The Government has got the privilege of making somebody a Governor, making somebody a Minister and what not. The Government should come to a final conclusion about it at an early date. The time should not be extended upto the next Budget session but only upto the first week of the next session that is, the winter session.

SHRI H. N. MUKHERJEE (Calcutta-North-East): They are asking for a long postponement. We are finding defections on the political scene. How long are you going to stand the stink of defection? It is too much.

DR. SHANKAR DAYAL SHARMA: There is no question of Government not being interested in having this Bill passed at the earliest. The leaders of all Opposition parties are members of this Joint Committee and it was the unanimous decision of the Committee that extension of time should be asked for upto the first week of the next Budget Session. The Joint Committee is taking and considering evidence of important people and, therefore, it is taking time. As I said, it was the unanimous decision of the Joint Committee to ask for this extension of time. The Committee would try to submit its report as early as possible.

MR. SPEAKER: The question is:

"That this House do further extend upto the last day of the first week of the next Budget Session (1975) the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Constitution of India."

The Motion was adopted.

12.46 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS— *contd.*

MR. SPEAKER: Now we take up further consideration of the motion of no-confidence in the Council of Ministers.

Mr. Janeshwar Misra to continue his speech. The Defence Minister was to intervene at 12.30 p.m. It is already past 12. 30 p.m. This has come to me just now. The Prime Minister will reply to the debate at 5.00 p.m. today.

SHRI SHYAM NANDAN MISHRA (Begusarai): How many hours will we have spent? We had thought of 12 hours.

SHRI ATAL BIHARI VAJPAYEE (Gwalior) · The Prime Minister may reply tomorrow.

SHRI SHYAMNANDAN MISHRA: Let the Prime Minister reply tomorrow.

MR. SPEAKER: It has been conveyed by the Prime Minister that, if it is a question of time and your satisfaction, she can speak one hour later at 6.00 O' Clock.

The Defence Minister will Speak immediately after the present speaker finishes.

Mr. Janeshwar Misra.

श्री जनेश्वर मिश्र (इलाहाबाद) : प्रध्यक्ष महोदय, महंगाई का जिक्र करते हुए कल मैंने कहा था——(व्यवधान) कल इन्होंने मुझे बहुत तंग किया था और बहुत हल्ला किया था । मैं आपकी सुरक्षा आज चाहता हूं ।

महंगाई और खाद की कीमतों का मैंने कल जिक्र किया था । मैं एक सुझाव आज दूंगा । वैसे तो मुझे पूरा यकीन है कि यह